

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK) : (a) Yes, Sir.

(b) and (c) :

Name of the countries	Qty. in kgs/Value in Rs.			
	1966-67 Qty. Val.	1967-68 Qty. Val.	1968-69 Qty. Val.	
Malaysia	— —	45 270	— —	
Netherlands				
Antilles	— —	13 73	158 1466	

(d) Assistance is available on the production of honey, although it is not directly related to the export effort.

Collision Between Indian Naval Ships

534. SHRIMATI ILA

PALCHOUDHURI :

SHRI S. A. AGADI :

SHRI HUKAM CHAND

KACHWAI :

SHRI V. NARASIMHA RAO :

SHRI VALMIKI CHAUDHARY :

SHRI D. C. SHARMA :

Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that two Indian Naval Ships 'Mysore' and 'Rana' were involved in a collision early on the 2nd June, 1969 while carrying out night exercises and manoeuvres in the Arabian Sea ;

(b) if so, the causes of the collision and the extent of damages caused to both the ships together with the approximate amount of expenditure which will have to be incurred on the repairs of the two ships inclusive of the time which will be needed for carrying out the repairs ;

(c) whether it is also a fact that not only both the vessels have been damaged but that there have also been a number of fatal as well as other casualties and some of the Naval personnel are missing ;

(d) the steps taken to trace the missing personnel together with the result of the efforts made ; and

(e) the steps taken or proposed to be taken to prevent incidents of this nature in future ?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH) : (a) Yes, Sir.

(b) to (e). A Court of Enquiry into the accident has already been ordered and

is at present carrying out investigations. Only minor damages have been sustained by the ships. INS 'Mysore' has since been repaired during her routine refit ; the repairs to the INS 'Rana' are being carried out as part of a routine refit. The cost repairing the two ships will be known after the repairs are completed. Three Sailors were thrown overboard from INS 'Rana' due to the impact of the collision. An air-sea search for the missing sailors was conducted but without success. The sailors are presumed to be drowned. There were no other casualties. After the exact cause of the accident is established by the Court of Enquiry, suitable measures will be considered for avoidance of incidents of this nature

रिजर्व प्रतिरक्षा कर्मचारियों की पेंशन में वृद्धि

535. श्री निहाल सिंह : क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) वर्ष 1962 के बाद "रिजर्व फोर्स" के जवानों और अधिकारियों की पेंशन में सरकार ने कब से वृद्धि की है और यदि प्रत्येक मामले में कितनी वृद्धि की गई है ;

(ख) क्या उनकी पेंशन में की गई वृद्धि का भुगतान कर दिया गया है और यदि हां, तो कब से ; और

(ग) यदि नहीं, तो उसके क्या कारण हैं ?

प्रतिरक्षा-मंत्री (श्री स्वर्ण सिंह) : (क) से

(ग). रिजर्विस्ट सैनिक, नाविक और वैधानिक रिजर्विस्ट पेंशन के अधिकारी हैं जबकि अफसरों की दशा में ऐसी कोई पेंशन देय नहीं होती। अफसर रिटायर होने के पश्चात् पेंशन और अनुदान सहित रिजर्व में रखे जाते हैं।

1 अप्रैल 1968 से रिजर्विस्ट सैनिकों, नाविकों और वैमानिकों की पेंशन जो पहले 10 रुपये से 12 रुपये मासिक तक विभिन्न होती थी, 15 रुपये के एक समान दर तक बढ़ा दी गई थी (इसके अतिरिक्त 5 रुपये मासिक की एक तदर्थ वृद्धि भी देय है)। रिजर्विस्ट सैनिकों के लिए पेंशन के संशोधित दर स्वीकार करने वाले आदेश 16 अप्रैल 1968 को जारी किए गए थे और रिजर्विस्ट नाविकों और वैमानिकों के लिए